

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.116 of 2012**

**Dated: 11<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Nabha Power Ltd. & Anr.**  
**Versus**

**... Appellant(s)**

**Punjab State Power**  
**Corporation Ltd. & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s):

Mr. Aniket Prasoon

Ms. Shagun Jain

Counsel for the Respondent(s):

Mr. M.G. Ramachandran

Mr. Anand K. Ganesan for R.1

Mr. Sakesh Kumar for R.2

**ORDER**

The learned counsel for the Appellant and the learned counsel for the contesting Respondet have filed their respective Written Submissions.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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